

The action taken in respect of the three cases mentioned above is as under :-

- i) CBI had arrested for Non Gazetted employees and also owner of the restaurant. The Departmental officials have been placed under suspension. Further investigations are being conducted by the CBI.
- ii) The person concerned was arrested and has been released on bail. The case is being further investigated by the CBI.
- iii) The CBI had arrested one Departmental employee. He has been placed under suspension. The private person who was running the racket is yet to be traced.

A full fledged vigilance cell headed by an SAG level officer with necessary supporting staff has been provided in MTNL to eliminate such rackets. A special cell of CBI consisting of one DSP and 3 Inspectors and other supporting staff has been formed for MTNL, Delhi exclusively to detect cases of diversion of lines and leakage of revenue.

#### Promotion of Heritage Tourism in States

\*216. SHRI SHIVRAJ SINGH CHAUHAN : Will the Minister of TOURISM be pleased to state :

(a) whether the Union Government have received any proposals from various State Governments regarding the promotion of Heritage Tourism in their States;

(b) if so, the details thereof, state-wise; and

(c) the steps taken by the Union Government in this regard?

THE MINISTER OF PARLIAMENTARY AFFAIRS AND MINISTER OF TOURISM (SHRI SRIKANTA JENA) : (a) to (c). Promotion and development of tourism is primarily the responsibility of the State/UT Governments. However, financial assistance is extended in respect of specific proposals which are prioritised by the Department of Tourism, Government of India in consultation with the State Governments officials on their merits, inter-se priority and availability of funds.

2. The proposals for which such financial assistance is provided include strengthening/improvement of infrastructural facilities at tourist centres/heritage areas, organisation of fairs and festivals, promotional visits by the State Government officials for their participation in international travel fairs/exhibitions, etc.

[Translation]

#### Panel of Producers of Doordarshan

\*217. SHRIMATI CHHABILA ARVIND NETAM : Will the Minister of INFORMATION AND BROADCASTING be pleased to state :

(a) whether Doordarshan has formed any panel of producers;

(b) if so, the details thereof;

(c) whether any of them has been assigned any work;

(d) if not, the reasons for formation of the said panel;

(e) whether it is also a fact that no information regarding the assignment of works is to be circulated among the empanelled producers; and

(f) if so, the reasons therefor?

THE MINISTER OF CIVIL AVIATION AND MINISTER OF INFORMATION AND BROADCASTING (SHRI C.M. IBRAHIM) : (a) and (b). Yes, Sir. Doordarshan maintains a panel of eminent directors/producers which is updated from time to time keeping in view the programme requirement of Doordarshan, track records of the directors, producers, writers, crew, etc. At present 816 producers/directors are on the panel.

(c) Yes, Sir.

(d) Does not arise.

(e) and (f). The proposals for production of programmes are being submitted by the empanelled producers for consideration of Doordarshan from time to time.

#### Revenue Earned by Doordarshan Through Advertisements

\*218. SHRI MULLAPPALLY RAMACHANDRAN : DR. KRUPASINDHU BHOI :

Will the Minister of INFORMATION AND BROADCASTING be pleased to state :

(a) the details of sources from which Doordarshan/AIR has been earning revenues;

(b) the revenue earned through commercial advertisements during the last three years and upto October, 1996 separately;

(c) the national/regional break up thereof, year-wise; and

(d) the programmes of AIR/Doordarshan which earned the highest revenue during the said period, separately?

THE MINISTER OF CIVIL AVIATION AND MINISTER OF INFORMATION AND BROADCASTING (SHRI CH.M. IBRAHIM) : (a) Doordarshan and All India Radio earn their revenues by selling commercial time. In addition, All India Radio also earns revenue from RDS Paging and licence fee from allotment of time slots on FM channels.

(b) and (c). Information is given in the statement attached.

(d) Programme-wise record for annual revenue earning is not maintained. However, feature films and film based programmes on Doordarshan generally give the highest revenue. In case of All India Radio, the maximum revenue comes from programmes on film music.

## STATEMENT

The gross revenue along with National/Regional break up earned by Doordarshan and All India Radio are as follows:-

Year	DOORDARSHAN			ALL INDIA RADIO		
	National + Metro	Regional	Total Network	National	Regional Total (Rupees in Crores)	
1993-94	189.88	183.10	372.98	9.25	64.35	
1994-95	225.52	172.50	398.02	9.10	64.39	
1995-96	270.46	159.67	430.13	12.85	80.97	
1996-97 (upto October, 1996)	186.64	82.30	268.94	6.63	47.10	

The above figures of All India Radio exclude earnings from RDS Paging and allotment of time slots on FM Channels.

## Foreign Aircrafts

\*219. SHRI C.M. BANATWALLA : Will the Minister of CIVIL AVIATION be pleased to state :

(a) whether there have been several near-misses of foreign aircrafts in the Indian sky;

(b) if so, the details thereof;

(c) whether the Director General of Civil Aviation (DGCA) had called any meeting of foreign airline operators in this respect;

(d) If so, the details and outcome thereof;

(e) whether the foreign pilots feel it inconvenient to understand the instructions given in English by the Air traffic control;

(f) If so, the details thereof; and

(g) the remedial measures proposed to be taken by the Government in this regard?

THE MINISTER OF CIVIL AVIATION AND MINISTER OF INFORMATION AND BROADCASTING (SHRI C.M. IBRAHIM) :

(a) and (b). During the year 1996, 8 airmiss incidents to foreign aircraft in the Indian skies have been reported. The details are in the attached statement.

(c) and (d). No specific meeting of foreign airline operators for airmiss incidents was called by Director General of Civil Aviation (DGCA). However, a meeting was held in October, 1995 with Uzbek Airline representatives regarding navigation and usage of English language in Air/Ground communication.

(e) to (g). There is no such report received from foreign pilots.

## STATEMENT

DATE	BRIEF DESCRIPTION	CAUSE OF INCIDENT
1. 21.3.96	Airmiss incident between Cathay Pacific 288 and Alitalia 9033 over Delhi.	Human factor
2. 15.3.96	Airmiss between British Airways 12 and British Airways 11 over Nagpur.	Human factor
3. 29.3.96	Airmiss between Singapore 322 and Lauda 1 over Nagpur.	Human factor
4. 11.5.96	Airmiss between Emirates 800 and OMAN 1413 over Trivandrum.	Human factor
5. 1.6.96	Airmiss between Air Lanka 422 and Swiss Air 186 in Yangon FIR.	Human factor
6. 21.7.96	Airmiss between Pakistan 768 and Cathay Pacific 271 in Delhi FIR. Cathay Pacific 271 had to descend to FL-330 to avoid collision.	Human factor
7. 14.9.96	Airmiss between Malaysian and Indian Airlines 979 over PPB.	Human factor
8. 16.11.96	Airmiss between Emirates 082 and KLM 807 over RUNAP in the Bay of Bengal.	Under Investigation